

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1055  
ANSWERED ON:29.11.2012  
CONFIRMATION OF TICKETS  
Bhujbal Shri Sameer

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether most of the letters of Members of Parliament (MPs) regarding ticket confirmation are being ignored by concerned officials;
- (b) if so, the reasons therefor and whether there is any criteria to confirm of tickets in this Quota;
- (c) if so, the details thereof;
- (d) whether MPs send fax letter to the Railways for confirmation of tickets is not acceptable; and
- (e) if so, the reasons therefor and the measures being initiated to facilitate the MPs in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c): No, Madam. Accommodation under Emergency Quota is released in accordance with the priority as per warrant of precedence and well established practice being followed since long.

The requests received from Hon'ble Members of Parliament for confirmation of berths out of Emergency Quota for their self travel are complied with. The requests received from them for other than self-travel are also given due priority keeping in view the number of berths available, relative priority of other requests, etc.

(d) & (e): Requests for confirmation of tickets received from Members of Parliament under their signature, whether in original or through fax, are given due consideration for the purpose of allotment of reserved accommodation from the Emergency Quota.

Detailed instructions have been issued with a view to streamlining the procedure for release of berths out of Emergency Quota. Instructions have also been issued to zonal Railways for nomination of nodal officers at identified stations to assist Hon'ble Members of Parliament for their self travel.